

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-504
IB-594/ND/2022
IA/5369/2023

IN THE MATTER OF:

M/s. Desouza Leisures Pvt. Ltd.

.....Applicant

Vs.

M/s. MYPreferred transformation & Hospitality
Pvt. Ltd. & Anr.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 22.03.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. S. S. Rebello, Mr. Rajat Mohan Dwivedi, Advs.

For the Respondent : Mr. Harsh Kaushik, Mr. Adrija Mishra, Advs.

ORDER

Due to paucity of time, the matter is listed on **03.05.2024**.

**Sd/-
(Court Officer)**